ORDER

In exercise of the powers conferred by Section 419 of the Companies Act, 2013, the Hon’ble President, NCLT hereby constitutes the following Benches at New Delhi for the purpose of exercising and discharging the Tribunal’s powers and functions.

**NCLT, Division Bench at New Delhi**

1. Shri R. Varadharajan Member (Judicial)
2. Shri V.K. Subburaj, Member (Technical)

**NCLT, Single Bench at New Delhi**

Dr. Deepti Mukesh, Member (Judicial)

2. Dr. Deepti Mukesh, Member (Judicial) shall take up aforesaid bench post lunch from 2nd April 2018 to 6th April, 2018.

3. There is no change in composition of other Benches currently in operation at New Delhi

4. This shall come into force with effect from 2nd April 2018 and issues with approval of the Hon’ble President, NCLT.

Copy to:-

1. P.S. to Hon’ble President, National Company Law Tribunal, New Delhi.
2. Hon’ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, ‘B’ Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai